

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 09.05.2019

NOTICE

Take notice that the following matters listed on 10.05.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. with	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
2.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
3.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
4.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
5.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
6.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
7.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh –R1
8.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	Anuj Berry	Udayan Jain-R1
9.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs.	A. Chakrabarty	Udayan Jain-R1

		Competition Commission of India with		
10.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India with	A. Chakrabarty	Udayan Jain-R1
11.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
12.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	Aakansha Kaul	Yaman Verma-R(2& 3) Udayan Jain-R1
13.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain-R1

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By Order
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Registrar